

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2542 of 2019

Ram Pratap Singh.Petitioner

-Versus-

The State of Jharkhand & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Anil Kumar, Advocate.

For the Respondents : Ms. Diksha Dwivedi, A.C. to A.A.G. I.

05/ 25.03.2021 As prayed, two weeks' time after '**Holi**' holidays is allowed for removing the defects as pointed out vide office note dated 22.03.2021.

[Dr. S.N.Pathak, J.]

P.K.S.